

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 724/2020

PRANEETH K & ORS.

Petitioner(s)

VERSUS

UNIVERSITY GRANTS COMMISSION (UGC) & ORS. Respondent(s)  
(FOR IA No.65999/2020-EX-PARTE AD-INTERIM RELIEF and IA  
No.66000/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.65998/2020-  
APPROPRIATE ORDERS/DIRECTIONS and IA No. 68305/2020 - EXEMPTION  
FROM FILING AFFIDAVIT and IA No. 68304/2020 - INTERVENTION  
APPLICATION)

WITH

W.P.(C) No. 739/2020 (PIL-W)  
(FOR IA No.68164/2020-INTERVENTION APPLICATION and IA  
No.67748/2020-STAY APPLICATION and IA No.67752/2020-EXEMPTION FROM  
FILING O.T. and IA No.68166/2020-EXEMPTION FROM FILING AFFIDAVIT  
and IA No.67751/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 746/2020 (X)  
(FOR I.R. and IA No.68338/2020-GRANT OF INTERIM RELIEF and IA  
No.68344/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 745/2020 (X)  
(FOR ADMISSION and IA No.68287/2020-EXEMPTION FROM FILING  
AFFIDAVIT)

Date : 27-07-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv  
Mr. Dhruv mehta, Sr. Adv  
Mr. Raj Kamal, AOR  
Mr. Sanjay Kr. Dubey, Adv  
Mr. Aavishkar Singhvi, Adv  
Mr. Mallak Bhat, Adv.  
Mr. Aseem Atwal, Adv.  
Mr. Kartavya Batra, Adv.  
Mr. Sanpreet Singh, Adv

Mr. Alakh Alok, AOR  
Mr. Anubha Shrivastava Sahai, Adv.

Mr. Shyam Divan, Sr. Adv.  
Ms. Samiksha Godiyal, Adv.  
Mr. Nikhil Ranjan, Adv.  
Ms. Pratyushi Mehta, Adv.  
Mr. Shyam Divan, Sr. Adv.  
Ms. Samiksha Godiyal, Adv.  
Mr. Nikhil Ranjan, Adv.  
Ms. Pratyushi Mehta, Adv  
Mr. Pranaya Goyal, AOR

Mr. Kishor Lambat, Adv.  
For M/S. Lambat And Associates

For Respondent(s)

Mr. Tushar Mehta, SG  
Mr. Apoorv Kurup, Adv.  
Ms. Nidhi Mittal, Adv.  
Mr Siddharth Nigotia, Adv.  
Ms. Upama Bhattacharjee, Adv.  
Mr. Apoorv Kurup, AOR

Mr. Vinay Navare, Senior Advocate  
Dr. Uday Warunjikar, Advocate  
Mr. Abhay Anturkar, Advocate  
For Dr. R. R. Deshpande & Associates.

Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR

Dr. R. R. Deshpande, AOR

Mr. Amit Singh P., Adv.

Mr. Sanjay Kumar Dubey, Adv.

Mr. Yashodeep Deshmukh, Adv.  
Mr. Akshay Kapadia, Adv.  
Mr. Priank Adhyaru, Adv.  
Mr. Rameshwar Prasad Goyal, Advocate on record  
for the intervenor

UPON hearing the counsel the Court made the following

#### O R D E R

Let a copy of the petition be served to Mr. Tushar Mehta, learned Solicitor General as well as to the learned counsel for the University Grants Commission.

Counter affidavit be filed within three days.

Rejoinder, if any, be filed on or before the next date of hearing.

List the matters on 31<sup>st</sup> July, 2020.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER